

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

106. IA/3479/2024 In C.P. (IB)/560(MB)2021

**IN THE MATTER OF**

Diligent Media Corporation Limited	...Petitioner
Vs	
Datalink Multi Trading Private Limited	...Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 08.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the RP: Counsel for the RP

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**ORDER**

**IA 3479/2024** - The prayer in the present application is for taking on record the reconstitution of COC and list of creditors. The same is taken on record. Accordingly, IA is **disposed of**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/